

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.335/07

Thursday this the 30th day of October 2008

C O R A M :

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

M.Manikandan,
Watchman,
Small Enterpreneur Promotion
Training Institute, Thiruvalla.
Residing at Manikandalayam,
Kizhayoor P.O., Ottappalam.

...Applicant

(By Advocate Mr.Harisharma M)

Versus

1. Union of India represented by the Secretary,
Ministry of Industries, Nirman Bhavan,
A Wing, New Delhi.
2. Director,
Small Industries Service Institute,
Ministry of Industries, Nirman Bhavan,
A Wing, New Delhi.

...Respondents

(By Advocate Mr.Varghese P Thomas,ACGSC)

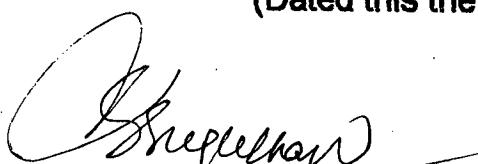
**This application having been heard on 30th October 2008 the Tribunal
on the same day delivered the following :-**

OR D E R

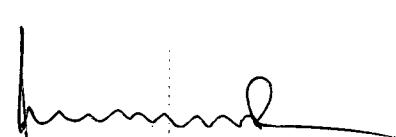
HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER

When the matter came up for hearing today, learned counsel
Ms.Heera, on behalf of the applicant has requested for permission to
withdraw this O.A. Permission granted. The O.A is, accordingly,
dismissed as withdrawn. There shall be no order as to costs.

(Dated this the 30th day of October 2008)


**K.S.SUGATHAN
ADMINISTRATIVE MEMBER**

asp.


**GEORGE PARACKEN
JUDICIAL MEMBER**